

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.33
IA No.1426/2022, 522/2023, 523/2023,
524/3034, 525/3034 and 526/2023**

**In
CP(IB) No.214/Chd/Chd/2019
(Admitted)**

Under Section 9 & 19(2) IBC 2016 Rule 11 NCLT

In the matter of:-

Aparvarga Trading Company ...Operational Creditor.

Vs.

IKO Hospitality Pvt. LTd. ...corporate debtor.

Present:

Mr. Pulkit Goyal, Advocate for the RP.

IA No.1426/2022

It is stated by learned counsel for the applicant that he had served the notices through email as well as by post and thereafter he has neither received back the notices nor the postal receipts. However, there are some issues with the Postal receipts by the Postal Department. Learned counsel for the applicant is directed to pursue the matter with the Postal Department and file the affidavit of service within two weeks. In case the requisite service receipts are not obtained by the applicant, then the fresh notices are served through publication, and an affidavit of service be filed accordingly. List on 24.04.2023.

IA No.1426/2022, 522/2023, 523/2023, 524/3034, 525/3034 and 526/2023

In
CP(IB) No.214/Chd/Chd/2019
(Admitted)

IA No.522/2023

The present application has been filed for placing on record the Progress Report for the period from 15.12.2022 to 31.12.2022 along with the affidavit verifying the application vide diary No.00035 dated 06.01.2023. The same is taken on record subject to just exceptions and IA No.522/2023 is disposed of accordingly.

IA No.523/2023

The present application has been filed for placing on record the Progress Report for the period from 16.11.2022 to 30.11.2022 along with the affidavit verifying the application vide diary No.03229 dated 16.12.2022. The same is taken on record subject to just exceptions and IA No.523/2023 is disposed of accordingly.

IA No.524/2023

The present application has been filed for placing on record the Progress Report for the period from 01.12.2022 to 14.12.2022 along with the affidavit verifying the application vide diary No.03310 dated 26.12.2022. The same is taken on record subject to just exceptions and IA No.524/2023 is disposed of accordingly.

IA No.525/2023

The present application has been filed for placing on record the Progress Report for the period from 16.01.2023 to 31.01.2023 along with the affidavit verifying the application vide diary No.00562 dated 15.02.2023. The same is taken on record subject to just exceptions and IA No.525/2023 is disposed of accordingly.

IA No.1426/2022, 522/2023, 523/2023, 524/3034, 525/3034 and 526/2023

In

CP(IB) No.214/Chd/Chd/2019

(Admitted)

IA No.526/2023

The present application has been filed for placing on record the Progress Report for the period from 01.01.2023 to 15.01.2023 along with the affidavit verifying the application vide diary No.00411 dated 6/12/2023. The same is taken on record subject to just exceptions and IA No.526/2023 is disposed of accordingly.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

February 27, 2023
DS

Sd/-

(Harnam Singh Thakur)
Member (Judicial)